

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO. 211

TO BE ANSWERED ON FEBRUARY 24, 2016

ALLOTMENT OF FLAT

No. 211 SHRI LAXMAN GILUWA:
 SHRI LAXMI NARAYAN YADAV:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) Whether the Delhi Development Authority (DDA) has allotted single flat to two or more than two persons;
- (b) if so, the number of such cases reported so far in this regard;
- (c) the number of DDA officers found responsible in such cases; and
- (d) the steps taken by the Government against the persons involved in these cases?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) & (b): Yes, Madam. Delhi Development Authority (DDA) has informed that 07 such instances have come to their notice in the allotments under Housing Scheme-2014.

(c)& (d): DDA has informed that the erring officials for such lapses are being identified for fixing responsibility.

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